

**Post offices and Telephone Exchanges
In Tamil Nadu**

*278. SHRI N. DENNIS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to open new post and telegraph offices and telephone exchanges with STD facilities in Tamil Nadu during 1992-93; and

(b) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) and (b). *Post offices*:-

Yes, Sir. It is planned to open 7 departmental Sub Post Offices and 20 Extra-departmental Branch Post Offices in Tamil Nadu during 1992-93. However, the locations of the proposed post offices are being finalised.

Telegraph Offices:-

Two Departmental Telegraph Offices (DOTs) at Aruppukottai and Gudiyattam in Tamil Nadu have been planned to be opened during 1992-93.

Telephone Exchange:-

Telephone exchanges with STD facility are not proposed for any new location during 1992-93. However, proposals for 5 new locations for providing exchanges without STD facility have been finished. These are Sundar ampalli, Servallur, Sengattupatti, Vairamangalam and Nadakkanandal. One of these viz. Sundarampalli has already been commissioned. More such exchanges without STD facility could be opened subject to minimum demand criterion being met and availability of resources and feasibility.

Customer Services of Indian Airlines

*279. SHRI MANORANJAN BHAKTA:
SHRIGEORGE FERNANDES:

Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether the Indian Airlines has come up with an integrated plan for its growth and streamlining customer services; and

(b) if so, the salient features thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Indian Airlines has made a long term corporate plan which includes fleet modernisation and creation of infrastructural facilities.

2. Streamline customer services is an on-going exercise. Indian Airlines is taking measures to improve passenger services in the areas of reservation, flight information, airport handling of passengers and baggage as also inflight catering services.

[Translation]

Disturbed Area Allowance to Employees of Doordarshan Akashvani

*280. SHRI ARVIND TRIVEDI:
SHRI PANKAJ CHOWDHARY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government are paying disturbed area allowance to the employees of Doordarshan and Akashvani deputed in the disturbed areas;

(b) if so, the details of such Kenders in the country where the employees are being paid this allowance;

(c) the amount involved annually;

(d) whether the Government propose to make some other arrangements in lieu thereof;

(e) if so the details thereof; and

(f) if so, the reasons therefor?

**THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARI GIRJA VYAS)**

[English]

(a) No, Sir.

(b) and (c). Do not arise.

(d) to (f). The employees of All India Radio and Doordarshan are entitled to the same allowances and incentives as are applicable to other Central Government employees posted in such areas.

Telecast of Sports Events

* 281. **SHRI HANNAN MOLLAH:
SHRI ANIL BASU:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the policy of the Government in regard to direct telecast of sports events on Doordarshan;

(d) the time provided to the live telecast of each sport on Doordarshan during the last one year; and

(c) the reason of for not telecasting the European Cup Football matches directly?

**THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (KUMARI GIRJA VYAS):**

(a) It is the endeavour of Doordarshan to provide direct telecast of as many sports events as possible Subject to availability of resources, Technical feasibility, importance of the game and availability of time slot.

(b) Such details are not maintained centrally in a compiled form.

(c) The direct telecast rights for the European Cup Football Matches covering Indian Territory were not available with Doordarshan.

**Aviation Facilities in Gujarat
& UP**

*282. **SHRI KASHIRAM RANA:
SHRI ARJUN SINGH YADAV:**

Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) the details of projects under execution in Gujarat and Uttar Pradesh for the modernisation of airports and aviation facilities during the last three years;

(b) whether the work on these projects is progressing as per schedule; and

(c) if not, the reasons therefor?

**THE MINISTER OF CIVIL AVIATION
AND TOURISM (SRI MADHAVRAO SCIN-
DIA):** (a) to (c). The extension of runway to 9000 and construction of a separate terminal block at Ahmedabad airport in Gujarat has been completed during the last three years. The installation of speech switching system at this airport is in progress.

The extension of runway to 7100 at Varanasi airport in Uttar Pradesh has been executed and commissioned. The installation of Instrument Landing System (ILS) is in progress. These works have been executed as per schedule during the last three years.

Prasar Bharati Act

*283. **SHRIMATI GEETA MUKHER-
JEE:
DR. SUDHIR RAY:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether implementation of Prasar Bharati Act is pending since long;